

Proposal to replenish Indian Airlines Fleet

821. SHRI RAJUBHAI A. PARMAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Indian Airlines propose to replenish its fleet;

(b) if so, the number and details of new aircrafts proposed to be procured for the purpose; and

(c) the steps taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) Indian Airlines is considering acquisition of six 50 seater aircraft to operate on short haul routes.

(c) An In-house committee has been set up by Indian Airlines for evaluating the offers of Short-listed Companies.

Air service between Madras and Neyveli

822. DR. D. MASTAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are considering to introduce air service between Madras and Neyveli as social commitment as is done in Northern and North-eastern region to overcome the difficulties of the people of the region;

(b) whether it is a fact that the Neyveli Lignite Corporation had agreed to book some seats regularly in the flight; and

(c) if so, what is the current position?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Neyveli airfield is not fit for operations by jet aircraft which is the only type of aircraft available in the fleet of Indian Airlines. Nor has any private operator come forward, so far, to start air services to/ from Neyveli.

(b) and (c) No specific request has been received from Neyveli.

Action plan to prevent mishaps in new plants of NTPC

823. SHRI NILOTPAL BASU:
SHRI DIPANKAR
MUKHERJEE:

Will the Minister of POWER be pleased to state:

(a) whether Government are seriously contemplating any action plan to prevent the series of explosion/failures in newly commissioned plants of NTPC viz. explosion in boiler of Kahalgaon unit in September 1992, failure of DSP in unit IV of Farakka in January 1994 and explosion in 500 MW turbo generator of Talcher plant in October 1995;

(b) whether suppliers in all the above cases have been foreign companies, if so, whether suitable contracted obligations had been incorporated for compensation of losses, against the deemed generation during the shut down period; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRIMATI URMILA BEN CHIMANBHAI PATEL): (a) The causes of explosion in boiler of Unit I of Kahalgaon and failure of electrostatic precipitator in Unit IV of Farakka Thermal Power Plant of National Thermal Power Corporation (NTPC) have been looked into and remedial measures taken to avoid any recurrence.

In the case of Talcher Thermal Power Plant, there was no explosion, but an accident occurred causing generator failure in its first 500 unit on 4th October, 1995. The cooling fan of the generator rotor had a mechanical failure which in turn damaged other parts of the generator. The causes of failure and remedial measures are being looked into.

(b) and (c) Yes, Sir. The suppliers in all the above cases are foreign companies. In line with the established practice, the contract terms did not envisage compensation to the owner on account of indirect and consequential losses/damage such as loss of deemed generation.

Transfers of Private Sector Bank Staff

824. SHRI O.P. KOHLI: Will the Minister of FINANCE be pleased to state:

(a) whether the private sector banks are forcing transfers on the bank award staff when the award staff in the public sector banks are not transferred out of Delhi;

(b) if so, the reasons for dissimilarity in the conditions of service of the private sector and public sector banks award staff, and

(c) what action Government propose to take in the matter to have one similar policy for the private sector and public sector banks' employees?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI

PROSAD PAL): (a) to (c) Reserve Bank of India has reported that issues regarding transfers of staff in private banks is purely a management function and the Central Banking Authority does not interfere in such matters.

बैंकों में हिन्दी का प्रयोग

825. श्री ईश दत्त यादव:

श्री नागमणि:

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या बैंकों में कार्यालय संबंधी कार्यों तथा कम्प्यूटरों में हिन्दी के प्रयोग को बढ़ावा देने हेतु कोई योजना तैयार की गई है;

(ख) यदि हां, तो तत्संबंधी ब्यौर क्या है; और

(ग) इस योजना को कब तक कार्यान्वित किया जाएगा?

वित्त मंत्रालय में राज्य मंत्री (डा० देबी प्रसाद पाल): (क) सरकारी प्रयोजनों के लिये बैंकों में हिन्दी के प्रयोग को बढ़ावा देने हेतु विभिन्न योजनाएँ हैं। भारतीय रिजर्व बैंक ने ऐसे कम्प्यूटर लगाने के लिये बैंकों को पहले ही अनुदेश दिये हैं जिनका उपयोग हिन्दी में भी कार्य करने के लिये किया जा सके।

(ख) और (ग) भारतीय रिजर्व बैंक से प्राप्त जानकारी के अनुसार निम्नलिखित अखिल भारतीय प्रतियोगिताएँ प्रति वर्ष आयोजित की जाती हैं:—

(1) बैंकों के लिये इंदिरा गांधी राजभाषा शील्ड। सरकार की राजभाषा नीति को बढ़ावा देने में विशिष्ट उपलब्धि के लिये यह शील्ड गृह मंत्रालय के राजभाषा विभाग द्वारा दिया जाता है।

(2) भारतीय रिजर्व बैंक राजभाषा शील्ड पृथक रूप से क्षेत्र 'क', 'ख' और 'ग' के बैंकों को दिया जाता है। अपने संगठनों के भीतर राजभाषा नीति को बढ़ावा देने के लिये किये गये उत्कृष्ट कार्य के लिये ये शील्ड दी जाती हैं।

(3) मौलिक रूप से हिन्दी में पुस्तकें लिखने के लिये इंदिरा गांधी पुरस्कार।

इसके अतिरिक्त, भारतीय रिजर्व बैंक ने बैंकिंग संबंधी विषयों पर हिन्दी में मौलिक पुस्तकें लिखने के लिये भी एक योजना लागू की है। बैंकिंग संबंधी विभिन्न विषयों पर पुस्तकें और/या लेख लिखने हेतु अपने